

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No.418
CP/195/ND/2022

IN THE MATTER OF:

Eden Mumbai Solar Private Limited	...	Applicant
Versus		
Registrar Of Companies , NCT of Delhi & Haryana	...	Respondent

Order under Sub-Section (1) of Section 66.

Order delivered on 05.12.2022

Coram:

MR. P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)


DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Abhishek Nahta, PCA
For the Respondent :

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to **14.12.2022**.



Vishal Rana
Court Officer
Court IV